

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

....

OA.No. 623 of 1990

Dated New Delhi, this 19th day of August, 1994

Hon'ble Mr A. V. Haridasan, Member(J)

Hon'ble Mr B. K. Singh, Member(A)

1. Shri Azzizuddin Ahmed
R/o 394/136, Gali No.17
Near Modern Store, Zakir Nagar
NEW DELHI
2. Shri Bhagwan Das
R/o 1586, Lodhi Road Complex
NEW DELHI
3. Shri Devender Kumar
R/o 54, I.T.I. Flat Sunlight Colony
NEW DELHI
4. Shri S. C. Sharma
R/o 33/3C Diz Area S II
NEW DELHI-1
5. Shri K. M. Nagar
R/o 1989, Lodhi Road Complex
NEW DELHI

... Applicants

By Advocate: None

VERSUS

1. Lt. Governor, Delhi
2. The Director
Directorate of Training
and Technical Education
Rouse Avenue
NEW DELHI

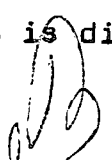
... Respondents

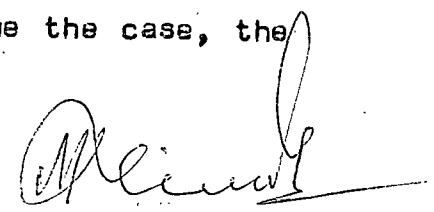
By Advocate: None.

O R D E R
(Oral)

Mr A. V. Haridasan, M(J)

None is present for the applicant though the case has been called twice. Also, none is present on behalf of the respondents. Since the applicant or his counsel is not present to argue the case, the OA is dismissed in default.


(B. K. Singh)
Member(A)


(A. V. Haridasan)
Member(J)

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